

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR

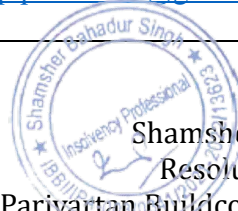
PARIVARTAN BUILDCON PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES
WITH OWN OR LEASED PROPERTY AT NEW DELHI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Parivartan Buildcon Private Limited CIN: U70102DL2013PTC259066 PAN: AAHCP4418R
2.	Address of the registered office	Registered Office: 103, Ground Floor, Gali No. 6, Jaitpur, Badarpur, New Delhi-110044
3.	URL of website	https://parivartanbuildcon.in/
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	Non-operational
6.	Quantity and value of main products/ services sold in last financial year	For F.Y.2022-23– NIL For F.Y. 2023-24 – NIL
7.	Number of employees/ workmen	0 (NIL)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be requested over mail at: cirp.parivartan@gmail.com OR Visit at https://parivartanbuildcon.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be requested over mail at: cirp.parivartan@gmail.com OR Visit at https://parivartanbuildcon.in/
10.	Last date for receipt of expression of interest	15.06.2024
11.	Date of issue of provisional list of prospective resolution applicants	25.06.2024
12.	Last date for submission of objections to provisional list	30.06.2024
13.	Date of issue of final list of prospective resolution applicants	10.07.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15.07.2024
15.	Last date for submission of resolution plans	13.09.2024
16.	Process email id to submit Expression of Interest	cirp.parivartan@gmail.com

Date: 31.05.2024

Place: New Delhi



Shamsheer Bahadur Singh
Resolution Professional
For Parivartan Buildcon Private Limited
Reg. No.: IBBI/IPA-003/0341/2021-2022/13623
IBBI Reg. Address: 48 Sidhartha Apartment, Behind Inder Enclave Rohtak Road,
Opposite Jwala Puri No. 5, New Delhi-110087
Communication Address: D-54, First Floor, Defence Colony, New Delhi-110024